

be completed alongwith the difficulties being faced in completing the project?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Total expenditure amounting to Rs. 279.37 crores are likely to be incurred thereon.

(c) An expenditure amounting to Rs. 31.27 crores has been incurred during the financial year 1994-95. The work in first section of 17 km is nearing completion in the State of Rajasthan except for a small stretch falling in village Dhand. In the second section of 68.5 km, the present progress is 41.25%.

(d) Target dates of completion of various works of four laning are between March, 1996 and Nov. 1999. In village Dhand work is held up due to obstruction by villagers to the acquisition of a small portion of land containing wells and structures.

Violation in Badarpur Mines

2525. SHRI AVTAR SINGH BHADANA : Will the Minister of MINES be pleased to state :

(a) the steps taken by the Government to check illegal mining work in Faridabad and Gurugram;

(b) the number of legal mines which have been forcibly closed down by the State Government in Faridabad district; and

(c) the steps taken/proposed to be taken by the Central Government for the revival of the mines of Badarpur?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) to (c) The information is being collected and will be laid on the table of the House.

Enron Power Project

2526. SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI SATYA DEO SINGH :

SHRI CHITTA BASU :

Will the Minister of POWER be pleased to state :

(a) whether the agreement signed with the Enron Company for the power generation at Dabhol in Maharashtra has been scrapped;

(b) if so, the reasons therefor;

(c) whether the Government propose to conduct enquiry in this regard and take action against the persons found guilty in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) to (d). Government of Maharashtra has intimated that based on the report of the Cabinet Sub Committee set up by them to review the Dabhol Power Project, the State Government has taken the following decisions :

(i) As the Maharashtra State Electricity Board (MSEB) has discretion to cancel Phase-II, the State Government has decided to cancel Phase-II.

(ii) Agreement for Phase-I should be scrapped and work should be stopped.

Government of Maharashtra has intimated that they have informed MSEB as per the above decisions and MSEB is taking further necessary action in the matter. This is a State project and question of Government of India conducting an enquiry does not arise.

[English]

Unemployed Youth in Urban Areas

2527. SHRI ARVIND TRIVEDI :

PROF. PREM DHUMAL :

SHRI PRAKASH V. PATIL :

SHRI SUSHEEL CHANDRA VARMA :

DR. JAYANTA RONGPI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have taken any initiative to create more jobs for the unemployed youth in urban areas;

(b) if so, the details thereof;

(c) the number of educated unemployed youth in the country, state-wise as on July 31, 1995;

(d) the number of educated unemployed youths provided with jobs during the past 3 years, years-wise and state-wise; and

(e) the steps taken by the Government to provide employment to the unemployed youths in the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (SHRI P.K. THUNGON) :

(a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Financial Support to Voluntary NGOs

2528. SHRI BHOGENDRA JHA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether financial support is being given to voluntary Non Government Organisation and applications therefor were invited through advertisements;